

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 334/GT/2014

Subject : Approval of tariff of Talcher Thermal Power Station (460 MW)
for the period from the 1.4.2014 to 31.3.2019

Date of Hearing : **10.8.2016**

Coram: Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Ltd.

Respondents : GRIDCO

Parties present : Shri Ajay Dua, NTPC
Shri Shailendra Singh, NTPC
Shri Amit Sahu, NTPC
Shri Raj Kumar Mehta, Advocate, GRIDCO
Ms Himanshi Andley, Advocate, GRIDCO
Shri Madhusoodan Sahoo, GRIDCO

Record of Proceedings

During the hearing, the learned counsel for GRIDCO prayed for adjournment of the hearing in order to file reply in the matter. The representative of the petitioner submitted that it may be granted liberty to file its rejoinder to the said reply.

2. The Commission accepted the prayer and adjourned the hearing. The Commission however directed the respondent to file its reply by 26.8.2016 with advance copy to the petitioner who shall file its rejoinder by 2.9.2016.

3. Matter shall be listed for hearing on **6.9.2016**. Pleadings shall be completed by the parties prior to the next date of hearing. No adjournment shall be granted for any reason whatsoever.

By order of the Commission

Sd/-
B. Sreekumar
Dy. Chief (Law)

